

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 21st December, 2021

HC.XI-07/2021/182/RC ## In suppression of all previous orders, the Gauhati High Court has been pleased to amend Chapter XI of Rules of the Gauhati High Court by deleting the number "374" appearing in Rule 1.A. The amended Rule 1.A. shall be thus, read as follows:

"Rule 1.A. It shall be obligatory for the appellant(s)/petitioner(s) to implead the informant(s)/complainant(s)/victim(s) or the accused person(s) as the case may be, as respondent(s) in the appeal(s) filed under Section 378 of the Code of Criminal Procedure or under proviso to Section 372 of the Code and also in the revision petition(s) under Section 397/401 or in the petition filed under Section 482 of the Code of Criminal Procedure."

By Order,

Sd/-Gautam Baruah

REGISTRAR GENERAL

Memo HC.XI-07/2021/183-199/RC

Dated 21.12.2021

Copy to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Nagaland, Department of Justice and Law, Kohima.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Registrar (Admn.) / Registrar (Vigilance) / Registrar (Judicial)/Registrar (Estt.), Gauhati High Court, Guwahati.
6. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

7. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
8. The District and Sessions Judge, Baksa / Barpeta / Bongaigaon / Cachar / Charaideo/ Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai /Jorhat / Kamrup / Kamrup (M) / Karbi Anglong / Karimganj / Kokrajhar / Lakhimpur / Morigaon / Nagaon / Nalbari /Sivasagar /Sonitpur /South Salmara-Mankachar /Tinsukia / Udalguri
9. The Joint Registrar, _____, Gauhati High Court, Guwahati
10. The Chief Judicial Magistrate, _____.
11. The Deputy Registrar, _____, Gauhati High Court, Guwahati.
12. The Deputy Director (Printing & Stationary), Assam Govt. Press, Bamuni maldam, Guwahati-21.
(He is requested to publish the Notification in the next issue of the Assam Gazette and sent at least 10 copies of the same to the undersigned after publication.)
13. The Project Manager, Gauhati High Court, Guwahati,
(He is requested to upload the notification in the High Court website.)
14. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
15. The Librarian –Cum– Research Officer, Gauhati High Court, Guwahati.
16. The AO(J), _____, Gauhati High Court, Guwahati
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL